

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 124

COMP.APPL.(IBC)/442(CH)2018
In
CP(IB) No. 102/Chd/Pb/2017
(Admitted)

IN THE MATTER OF:
Punjab National Bank

...Petitioner-Financial Creditor

Versus

Rishi Ganga Power Corporation Ltd.

...Respondent-Corporate Debtor

Under Section: 7, 43, 44, 66 & 67, IBC 2016

Rule: 11 of NCLT, 2016

Order delivered on 11.07.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 14.08.2024.

Sd/-
Court Officer